

**Sanction of Loans by Chatra Gobroura,  
Vishnupur and Manmohan Branches  
of Madhubani Regional Rural Banks**

5810. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 930 on 2nd March 1984 regarding investigations into complaints and procedures followed by Chatra, Gobroura, Vishnupur and Manmohan branches of Regional Rural Bank and state :

(a) whether several dozens of sanctioned loans by Chatra, Gobroura, Vishnupur and Manmohan branches of Madhubani Regional Rural Bank were paid to loanees from weaker sections only after the matter was raised in Parliament and at Vishnupur have not yet been paid ;

(b) if so, the responsibility fixed for chargeable interest and unutilised loaned amount kept as dead capital;

(c) whether at Vishnupur and Manmohan several complaints of part grabbing of loaned amount were made and one criminal case filed ;

(d) if so, steps taken thereon and the specific disciplinary action taken by now; and

(e) the result of the study of a few other Regional Rural Banks ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) Government have no information to this effect. It may, however, be mentioned that there could be some time lag between sanctioning of loan applications and actual disbursement of the funds due to factors such as delayed response or change of proposed assets etc., by the borrowers non-availability of assets proposed to be purchased with loan amount, delay in holding of cattle fairs etc., from which cattle are

purchased, delay in adjustment of subsidy etc. However, where there are specific instances of unusual time lag without valid reasons, the causes for the delays could be looked into for appropriate corrective action.

National Bank for Agriculture and Rural Development are looking into the systems of sanction and disbursement of loans in Madhubani Kshetriya Gramin Bank and a few other Regional Rural Banks with a view to formulating appropriate guidelines. They are also ascertaining reasons for delays in the adjustment of Home Savings Accounts of borrowers wherever specific instances are reported/complaints received.

**केन्द्रीय सरकार के कर्मचारियों को  
मंहगाई भत्ते की अदायगी**

5811. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 15 मार्च, 1984 तक सरकार के कर्मचारियों को मंहगाई भत्ते की कितनी किस्तें देय हो चुकी हैं ;

(ख) इन किस्तों की अदायगी कब तक की जाएगी ; और

(ग) इन किस्तों की अदायगी में विलंब के क्या कारण हैं ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) 15 मार्च, 1984 की स्थिति के अनुसार केन्द्रीय सरकार के कर्मचारियों को 1.8.1983, 1.10.1983, 1.11.1983, 1.1.1984 और 1.2.1984 से मंहगाई भत्ते की पांच किस्तें विचार किए जाने योग्य हो गई हैं ।